

- (vii) Encouraging power utilities to sign long term fuel supply agreements with coal companies incorporating necessary bonus/penalty clauses for supply of requisite quantity and quality of coal.
- (viii) Making mandatory use of good quality coal with ash content not exceeding 34% by such coal based thermal power stations on and from the 1st day of June, 2001 which are located (a) beyond 1000 kms from pit head, and (b) in urban area or sensitive area or critically polluted area irrespective of the distance from pit head except pit head power plant. A notification to this effect has been issued by the Ministry of Environment & Forest.
- (ix) Import of Coal by power stations of Western and Southern regions (TNEB, MSEB, GEB etc.) for blending with Indian Coal so as to improve the overall quality of coal for feeding the power plants.

(d) The ash produced by Coal based power stations is stored in ash ponds especially designed for this purpose. These ponds typically require around 0.8 to 1.0 acre of land per MW for approximately 25 years of plants life.

#### Small Road Projects to Private Companies

1. SHRI S.S. OWAISI :  
SHRI PRASAD BABURAO TANPURE :

Will the Minister of SURFACE TRANSPORT be pleased to state :

- (a) the number of works given to private companies for small projects like by pass and road over bridges during last three years in Maharashtra and Andhra Pradesh;
- (b) the total amount involved in these projects;
- (c) the number of proposals at present pending with the Government for works to be carried out by private companies; and
- (d) the criteria adopted for awarding these projects to private companies?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) and (b) 7 nos. of works involving a cost of Rs. 333 crores in Maharashtra and 2 nos. of works costing Rs. 123 crores in Andhra Pradesh were approved for execution under BOT (Build-Operate-Transfer) scheme during the last 3 years.

(c) 3 more BOT proposals in respect of other States are at present under consideration of the Government.

(d) In the first stage, short listing of the private companies is done mainly on the basis of their financial capability and experience in execution of similar projects. In the second stage, the project is awarded adopting the criteria of minimum concession period offered in the competitive bidding by the shortlisted private companies.

#### Setting up of Universities for Women

2. SHRIMATI LAKSHMI PANABAKA :  
SHRIMATI JAYANTI PATNAIK :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

- (a) whether there is any proposal to set up universities in each State exclusively for women;
- (b) if so, the details thereof, State-wise;
- (c) the provision made for the purpose in the Ninth Plan period; and
- (d) the steps proposed to be taken to promote women education in that plan period?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (c) The Central Government does not have any proposal to set up universities in each State exclusively for women.

(d) The National Agenda for Governance envisages that free education should be provided to girls upto college level, including professional courses. The details in this regard are being worked out in consultation with State Governments.

#### Threat to Stay away from Asian Games

3. SHRI SURESH WARPUDKAR : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned "Jaspal threatens to stay away from Asian Games" appearing in the 'Hindustan Times', New Delhi dated October 24, 1998;

- (b) the facts of the matter reported therein; and
- (c) if so, the reaction of the Government thereto?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) and (b) Yes, Sir. A news item under the caption "Jaspal threatens to stay away from Asian Games" was published in 'Hindustan Times', New Delhi dated October 24, 1998.

The news item relates to Shri Jaspal Rana, ace shooter, threatening to stay away from the Asian Games scheduled to be held in Bangkok from 6th December, if he is denied import licences for two revolvers that the officials believe are not relevant for his competitive events. It is indicated that Shri Rana has been criticising the Government for not having a fair weapon import policy and threatening to immigrate to a country where he would be treated better. It is indicated that Shri Rana had requested for import of four weapons : Morini Air Pistol with two Cylinders; a .32 Calibre Korth Match Revolver; a .22 Calibre Smith and Wesson revolver and .357 colt python revolver, out of which permission has been given for import of only the first two weapons.

(c) Shri Jaspal Rana is an outstanding shooter of our country. He is being provided assistance as admissible under the existing schemes for pursuing his career in shooting sports. Besides permission for import of weapons required for promotion of sports, he is also being given assistance for coaching, participation in national and international tournaments etc.

Government has a policy for import of arms and ammunition by the shooters for promotion of shooting sports. This policy is implemented in consultation with the National Rifle Association of India, the National Sports Federation looking after the promotion of shooting. As import of arms has security implications, its import is restricted. However, the shooters are allowed to import arms as per the actual requirement. Shri Rana had requested for import of four weapons, namely;

- (i) .32 Cal KORTH Match Revolver.
- (ii) .357 Cal COLT PYTHON Target Revolver.
- (iii) .22 Cal SMITH & WESSION Target Revolver.
- (iv) .177 Cal Morini Air Pistol Mod. CM. 162.

This request was examined in consultation with Prof. Sunny Thomas, the National Coach and the Sports Authority of India and it was decided that Shri Rana may be permitted for import of two weapons namely (i) .32 Cal. Korth Match revolver, and (ii) .177 Cal. Morini Air Pistol Mod. CM 162 with two cylinders, which will meet his immediate requirement.

No specific complaint has been received on this either from Shri Jaspal Rana or from the National Coach for shooting or the National Rifle Association of India.

Shri Rana has been selected for inclusion in the Indian contingent for participation in the Asian Games 1998 at full Government cost. Shri Rana had participated in the coaching camps held prior to the Games at Government cost.

### Financial Crunch Afflicting Tezpur University

4. DR. JAYANTA RONGPI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether attention of the Government has been drawn to the news-item published in the 'Assam Tribune' dated September 20, 1998, captioned "Tezpur University Facing Severe Fund Crunch";

(b) if so, the facts of the matter reported therein; and

(c) the action proposed to be taken thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) University submitted proposal for funds.

(b) and (c) Matter is being taken up with the Planning Commission for additionality of funds.

### Development Projects under CRZ Act

5. SHRI T. GOVINDAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have given clearance to the developmental projects proposed by the Government of Kerala which comes in the way under CRZ (Costal Regulation Zone) Act;

(b) if so, the number of proposals received by the Union Government during the last three years; and

(c) the details of the projects given clearance so far?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) to (c) Yes, Sir. Proposals for four developmental projects from the Government of Kerala were received and accorded environmental clearance during the last three years under the Coastal Regulation Zone Notification, 1991, as amended subsequently. These include Fishing Harbours of Thangassery, Kayamkulam and Muthalapozy and LPG Storage Facilities at Beyppore Port.

[Translation]

### UGC Grant to Universities

6. SHRI JAYSINHJI CHAUHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the names of the Universities to whom the